## FORM No. STK - 6 PUBLIC NOTICE

[Pursuant to sub-section (2) and sub-section (4) of section 248 of the Companies Act, 2013 and rule 7 of the Companies (Removal of Names of Companies from the Register of Companies) Rules, 2016]

## GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS OFFICE OF THE REGISTRAR OF COMPANIES, GUJARAT ROC BHAVAN, OPP. RUPAL PARK, NARANPURA, AHMEDABAD-380 013.

Public Notice No- ROC/STK2/3

Date: 01.06.2018

## Reference:

In the matter of striking off of or removal of names of companies under section 248 (2) of the Companies Act, 2013, of in respect of Companies given in table A',

1. Notice is hereby given that the Registrar of Companies had received application from the companies mentioned in Table "A" under section 248(2) of the Companies Act, 2013 for removal of its/their name(s) from the register of companies either on the ground that they have failed to commence business within one year of their incorporation or on the ground that the company (ies) is/are not carrying on any business or operation for a period of two immediately preceding financial years and has/have not made any application within such period for obtaining the status of dormant company under section 455 of the Companies Act, 2013 or the company have obtained the status of dormant company, but it/they do not wish to continue its/their registration as companies and have, therefore, requested for removal/strike off of its/their names from the register of companies.

2. Accordingly, the Registrar of Companies proposes to remove or strike off the names of the companies mentioned in Table "A" from the Register of Companies.

3. Any person objecting to the proposed removal or striking off of name of the companies from the register of companies may send his/her objection to the office address mentioned here above within thirty days from the date of publication of this notice.

NN .

Registrar of Companies, Ahmedabad

Copy forwarded to:- The Manager, Government of India Press, for publication in part III, Section 1 of the Gazette of India.